

(c) Number of joint collaboration involving foreign equity approved between the enterprises of the two countries in 1991 was more than 4 times the number of collaborations approved in 1990 (25 as against 6). This indicates scope for further expansion of collaborations between the enterprises of the two countries.

(d) and (e). Various policy initiatives detailed in statement on Industrial Policy tabled in both Houses of Parliament on 24th July, 1991 are aimed at attracting foreign investment and technology transfer through mutual cooperation between the enterprises of India and other countries including Netherlands.

Import of Fertilizer

5573. KUMARI PUSHPA DEVI SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to increase the import of fertilizer during Eighth Five-Year Plan;

(b) if so, the reasons therefor and the import bill for fertilizer expected in the above plan period; and

(c) the countries from which fertilizer is proposed to be imported?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). The import of fertilizers is arranged by the Government to meet the gap between estimated consumption and indigenous supply, which includes opening stock at the commencement of the year and the production during the year. The import requirement during a year is also reviewed from time to time keeping in view the trend in consumption and, if necessary, mid-term corrections are made. The actual imports of fertilizers in

a year would depend upon a number of factors including pattern and progress of monsoon, indigenous production and availability of foreign exchange. The import bill for fertilizers during a particular year would depend upon the quantity of various types of fertilizers imported and their prevailing international prices.

(c) At present the Minerals & Metals Trading Corporation of India Ltd. (MMTC), which is the canalising agency for finished fertilizers, arranges imports on the basis of tenders. The sources from which imports would be made by them would depend upon the results of the tenders floated by them from time to time.

Disinvestment In Public Sector Undertakings

5574. SHRIMATI GEETA MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether in view of the findings of the Janakiraman Committee, the government propose to review the disinvestment Policy in respect of public sector undertakings; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUNGON): (a) and (b). Government have appointed a Committee to suggest various alternative modalities for future disinvestments in the public sector undertakings. Final report of the Committee is awaited.

Shares of PSUs

5575. SHRI SOBHANADREESWARA RAO VADDE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government Propose to evaluate the shares of public sector undertakings which are offered to mutual funds and investment institution;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUNGON): (a) to (c). Government have set up a committee to suggest various modalities of further sale of shares of Public Sector undertakings. The Committee is also expected to evaluate the shares already sold during 1991-92. Final report of the Committee is awaited.

Computer Training Schools

5576. SHRI RATILAL VARMA:
SHRI BALRAJ PASSI:
SHRI RAM SINGH KASHWAN:
DR. LAXMINARAYAN PANDEYA:

Will the PRIME MINISTER be pleased to state:

(a) the criteria fixed by the Union Government for setting up of computer training schools in the country;

(b) the number of such schools established in the country during the last three years, State-wise; and

(c) the number of such schools proposed to be established during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY

(DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): (a) Government of India have no proposal to set up computer training schools in the country. However, the Government of India, Department of Electronics vide Resolution dated 16th August, 1990 announced a scheme under which private sector computer training institutes meeting the defined quality and service standards are given accreditation for conducting certain specified levels of courses viz, 'O' (foundation), 'A' (advanced diploma), 'B' (graduate) and 'C' (post-graduate).

(b) and (c). Do not arise.

Supply of Under Weight Essential Commodities to FPS in Delhi

5577. SHRI GOVINDA CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received complaints that Sugar, Rice, Wheat and other commodities supplied to Fair Price Shops in Delhi are excessively under weight;

(b) if so, the details of the complaints received during the last three years; and

(c) the steps being taken by the Government to check such malpractices in future?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Some cases of variation in weight of Specified Food Articles supplied to Fair Price Shops are reported occasionally.

(b) Delhi State Civil Supplies Corporation received 161 complaints during last 3 years.